

(b) how do Government propose to repay the debt and whether any schedule has been worked out for the purpose; and

(c) if so, the main features thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) As on 1st October 1966, India's external debt obligation consisted of Rs. 3150 crores repayable in foreign currencies, Rs. 437 crores payable through exports and Rs. 963 crores payable in rupees which are neither converted directly nor through exports.

(b) and (c). Debt repayment in respect of the first category are made out of external receipts, in the second category through exports and in the last out of Government's rupee resources. While the terms of loans from different sources are briefly indicated in Annexure IV of the Explanatory Memorandum on the Budget for 1967-68, detailed repayment schedules are shown in the agreements, copies of which are available in the Parliament library

Deaths due to cold in Delhi

*158. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of deaths from the rigours of winter among the shelterless people making use of pavements in Delhi in December, 1966 and January, 1967; and

(b) the steps taken to solve the problem of shelterless people and to devise measures to persuade them to sleep in the night shelters?

The Minister of Works, Housing and Supply (Shri Jagannath Rao):

(a) 5.

(b) 22 night shelters, with a capacity for 5065 persons, were maintained in Delhi during the winter months of 1966-1967. Adequate publicity was

given about the availability of these night shelters. Also parties of the Municipal staff and Police went round the city to persuade the pavement sleepers to move to the night shelters.

स्वर्ण नियंत्रण आदेश में संशोधन

*160. श्री श्रीकार लाल बेरवा :
श्री अटल बिहारी वाजपेयी :
श्री रामकृष्ण:

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार स्वर्ण नियंत्रण आदेश में और संशोधन करने के प्रस्तावों पर विचार कर रही है;

(ख) यदि हाँ, तो उन संशोधनों का स्वरूप क्या है; और

(ग) कब तक संशोधन किये जाने की सम्भावना है ?

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पंत) : (क) जी नहीं। स्वर्ण नियंत्रण नियमों में और संशोधन करने का कोई प्रस्ताव अभी सरकार के विचाराधीन नहीं है।

(ख) और (ग). ये प्रश्न ही नहीं उठते।

U.S. Investment in Fertiliser Industry

*161. Shri E. K. Nayanar:
Dr. Ranen Sen:
Shri J. M. Biswas:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government propose giving further concessions to the U.S. investors for investment in India's fertiliser industry;

(b) whether Government also propose to extend the deadline for receiving the offers of the foreign investors beyond 31st March, 1967; and

(c) if so, the details of the proposed concessions?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) to (c). The matter is at present under the consideration of Government. When decisions are reached, they will be duly announced.

Financial Position of State:

*162. Shri Abdul Gani Dar: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that most of the non-Congress Governments in the States have complained to the Central Governments regarding empty Exchequer in those States; and

(b) if so, whether the Central Government propose to look into these complaints, giving details of the steps proposed to be taken?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) No such complaint has been received by the Government of India.

(b) Does not arise.

Drinking Water Supply in Drought-affected Area in Bihar

*163. Shri Yogendra Sharma:
Shri Bhogendra Jha:
Shri Chandra Shekhar Singh:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Bihar Government have asked for immediate central assistance for providing drinking water in the drought-affected areas in the State;

(b) if so, the nature of assistance asked for; and

(c) the action taken thereon?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) to (c). A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-197/67].

Effect of Political Changes on Share Market

*164. Shri R. Barua: Will the Minister of Finance be pleased to state:

(a) whether Government have assessed the impact of political changes in India on the share market;

(b) if so, the line of thinking of Government to rectify misgivings in appropriate quarters; and

(c) whether a fresh look on investment potential of the country is envisaged?

The Minister of State in the Ministry of Finance (Shri K. C. Pant):

(a) There has been no discernible impact on the share market.

(b) Does not arise.

(c) Government is keeping a continual watch over the trends of the share market and has been taking steps to improve the investment climate.

बरीनी तेल शोधक कारखाना

*165 श्री भोगेन्द्र झा क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बरीनी तेल शोधक कारखाना अक्टूबर-नवम्बर, 1966 में कई दिन तक बन्द रहा था;

(ख) क्या इसका कारण यह था कि तेल जमा करने की क्षमता पूरी थी तथा और अधिक तेल जमा करने के लिये स्थान नहीं था;

(ग) क्या यह भी सच है कि उस समय बिहार के गाँवों में तेल की अत्यधिक कमी थी और एक रुपये में भी तेल की एक बोतल मिलनी कठिन थी;

(घ) क्या यह भी सच है कि विदेशी तेल-शोधक कारखाने ने उत्पादन बन्द कर दिया था; और